

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

The Principal District & Sessions Judge,
All Districts of Jammu and Kashmir State.

No.: 54722-43

Dated: 10-1-2018.

Subject:- Lok Sabha Starred Question No. 73 regarding
"Ban on Triple Talaq."

Sir,

You are requested to provide below mentioned information regarding the subject cited above of your District as under:-

S.No.	Question	Answer
(a)	Whether in spite of the Supreme Court's order, there have been cases of Triple talaqs in Subordinate Courts of Jammu and Kashmir and if so, the details thereof;	

Information is urgently required for its onwards transmission to the Ministry of Law Justice and Parliamentary Affairs (Legislation Section) Civil Sectt. Jammu. so it should reach this Registry within two days positively through return Tele-FAX No. 0191- 2539896.

Matter may be treated as **MOST URGENT.**

Yours faithfully'


Assistant Registrar

No.: 54743-44. /Sts.

Dated: 10-1-2018.

Copy to:-

Incharge NIC for uploading the same on the official website of the High Court.


Assistant Registrar